

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 17<sup>th</sup> May, 2025

**NO.HC.VII-84(Pt.I)/2020/3230/A** ### On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the Grade-II & III Judicial Officers of Assam to participate in the following cluster-wise program on ***"One Day Skill Enhancement Programme on NDPS Act"*** conducted by the Judicial Academy, Assam **from 10:00 A.M. to 05:00 P.M.** respectively.

Date	Clusters	Districts	Host District
<b>Phase-I</b> <b>(01-06-2025)</b>	Cluster -I	Chirang, Kokrajhar, Bongaigaon, Goalpara	<b>Bongaigaon</b>
	Cluster -2	Jorhat, Sivasagar, Golaghat, Majuli	<b>Jorhat</b>
	Cluster -3	West Karbi Anglong, Karbi Anglong, Nagaon, Hojai, Morigaon	<b>Nagaon</b>
	Cluster -4	Lakhimpur, Dhemaji, Dibrugarh, Tinsukia, Charaideo	<b>Dibrugarh</b>
<b>Phase-II</b> <b>(28-06-2025)</b>	Cluster -5	Nalbari, Barpeta, Baksa, Bajali	<b>Barpeta</b>
	Cluster -6	Dhubri, South-Salmara Mankachar	<b>Dhubri</b>
	Cluster -7	Darrang, Udalguri, Sonitpur, Biswanath	<b>Sonitpur</b>
	Cluster -8	Cachar, Sribhumi, Hailakandi, Dima Hasao	<b>Cachar, Silchar</b>

**NO.HC.VII-84(Pt.I)/2020//A** ### On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as ***Resource Persons*** to conduct the cluster-wise program on ***"One Day Skill Enhancement Programme on NDPS Act"*** for Grade-II & III Judicial Officers of Assam as indicated below.

Date	Clusters	Name of Resource Persons	Host District
<b>Phase-I</b> <b>(01-06-2025)</b>	Cluster -I	<b>1. Sri C. Chaturvedy</b> District & Sessions Judge, Chirang <b>2. Sri Yusuf Azaz</b> Addl. District & Sessions Judge, Barpeta	<b>Bongaigaon</b>
	Cluster -2	<b>1. Smti. Mridu Chanda Bordoloi</b> District & Sessions Judge, Sivasagar <b>2. Sri Anurag Jintoo Borah</b> Addl. District & Sessions Judge No.1, Nagaon	<b>Jorhat</b>

	Cluster –3	<b>1. Sri S.P. Moitra</b> District & Sessions Judge (Retd.) Faculty, Judicial Academy, Assam <b>2. Sri Chaturjya Talukdar</b> Addl. District & Sessions Judge (FTC), Nagaon	<b>Nagaon</b>
	Cluster –4	<b>1. Sri Jaspal Singh</b> District & Sessions Judge, Majuli <b>2. Sri Nasim Akhtar</b> Special Judge, NDPS, Assam, Guwahati Faculty, Judicial Academy, Assam	<b>Dibrugarh</b>
<b>Phase-II (28-06-2025)</b>	Cluster –5	<b>1. Sri Chaturjya Prasad Talukdar</b> Addl. District & Sessions Judge (FTC), Nagaon <b>2. Sri Nisanta Goswami</b> Addl. District & Sessions Judge No. 2, Kamrup(M)	<b>Barpeta</b>
	Cluster –6	<b>1. Sri C. Chaturvedy</b> District & Sessions Judge, Chirang <b>2. Sri Yusuf Azaz</b> Addl. District & Sessions Judge, Barpeta	<b>Dhubri</b>
	Cluster –7	<b>1. Sri Ratnadeep Bhattacharjee</b> District & Sessions Judge, Darrang <b>2. Sri Nasim Akhtar</b> Special Judge, NDPS, Assam, Guwahati Faculty, Judicial Academy, Assam	<b>Sonitpur</b>
	Cluster –8	<b>1. Sri S.P. Moitra</b> District & Sessions Judge (Retd.) Faculty, Judicial Academy, Assam <b>2. Sri Syed Imdadur Rahman</b> District & Sessions Judge, Hailakandi	<b>Cachar, Silchar</b>

By Order,  
**Sd/- S. Dhar**  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-84(Pt.I)/2020/3231/A, Dated: 17-05-2025**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / Sribhumi

***(He/She is requested to inform all the Grade-II & III Judicial Officers and the Resource Persons under his/her control about this Notification.***

***Further, the District & Sessions Judges of the Host Districts are requested to provide accommodation and necessary logistic support to the Resource Persons, Faculty Members and the Support staff of the Judicial Academy for the said training programme.)***

6. Sri Syed Imdadur Rahman, District & Sessions Judge, Hailakandi
7. Shri Chandranshu Chaturvedy, District & Sessions Judge, Chirang
8. Shri Nasim Akhtar, Special Judge, NDPS, Assam, Guwahati (attached as Faculty, Judicial Academy, Assam)
9. Smti Mridu Chanda Bordoloi, Judge, District & Sessions Judge, Sivasagar
10. Sri Ratnadip Bhattacharjee, District & Sessions Judge, Darrang
11. Shri Jaspal Singh, District & Sessions Judge, Majuli
12. Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta.
13. Shri Anurag Jintoo Borah, Addl. District & Sessions Judge, No. 1, Nagaon
14. Shri Nisanta Goswami, Addl. District & Sessions Judge, No. 2, Kamrup (M) Guwahati
15. Shri Chaturjya Prasad Talukdar, Addl. District & Sessions Judge (FTC), Nagaon
16. The Principal Judge, Family Court,  
Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

***(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification).***

17. The Member Secretary, Assam State Legal Service Authority.

***(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification).***

18. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / Sribhumi

***(He/She is also requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification)***

19. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

20. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

21. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

22. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
**REGISTRAR (JUDICIAL)**